

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 91 OF 2015 &  
IA NOS. 140 OF 2015 AND 560 OF 2016**

**Dated: 30<sup>th</sup> January, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Raichur Bio Energies Pvt. Ltd. ...Appellant(s)  
Vs.  
Karnataka Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Ms. Neha Mamen

Counsel for the Respondent(s) : Ms. Srishti Govil for R.2  
Mr. G. S. Kannur for R.4

**ORDER**

It is represented that pleadings are complete.

List the matter for hearing on **26.04.2017.**

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

*ts/sh*